

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2935  
ANSWERED ON:10.05.2006  
. DEPARTMENTAL ENQUIRIES BY CBI  
Agarwal Shri Dharendra;Mahato Shri Bir Sing

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the CBI had initiated departmental enquiries during 2005;
- (b) if so, the details thereof alongwith the names and designations of the Government servants against whom such enquiries were initiated;
- (c) whether Legal Officers, Public Prosecutors and Legal Advisors have also been found involved; and
- (d) if so, the details thereof and the action taken/proposed to be taken against them.

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): Yes, Sir.
- (b): Details are given in Annexure 'A'.
- (c): Yes, Sir.
- (d): Details are given in Annexure 'B'.

**ANNEXURE-A**

Statement as referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2935 for answer on 10.5.2006.

S.No.	Name & Designation (S/Shri)
1	B.N.Jha, SP.
2	H.R.Chopra, the then Dy.S.P. Chandigarh now Addl. SP,ACB ,Ranchi.
3	B.J.Suryaprakash, Inspector, ACB ,Hyderabad.
4	U.V. Bhaskar Rao, Inspector, Visakhapatnam.
5	D.Prasad Rao ,Inspector, Visakhapatnam.
6	Chander Pal, Inspector, Visakhapatnam.
7	Bhori Singh, Inspector, AHD, Ranchi
8	K.B.Arun Kumar, Inspector, ACB, Chennai.
9	Ram Kanwar, SI, AC-II.
10	Balkishan, ASI,EO-II
11	Kawalsata, ASI, Silchar
12	J.T.Patil, Constable, BS&FC ,Mumbai.
13	Om Prakash, Sr.PP,AC-III.
14	RC Sethi, Sr.PP,Silchar.
15	Rajendra Singh, PP, Silchar.
16	P.B.Haldar OS ( Retd.) ,ACB, Kolkata.
17	Vinod Kumar Bhardwaj, the then Head Clerk, SCB , Chandigarh ( now Head Clerk, SCB ,Kolkata)
18	Smt. H.Geetha, LDC ,ACB, Chennai.
19	K.L. Narula, Ex-Head Clerk, SCB,Chandigarh ( since retired on voluntary retirement as CA from CBI Academy, Ghaziabad w.e.f. 06.03.2003).

## ANNEXURE-B

Statement as referred to in reply to part (d) of Lok Sabha Unstarred Question No. 2935 for answer on 10.5.2006.

S.No. Name & Designation Action taken Present position  
( S/Shri)

1. Om Prakash, Sr.PP,AC-III Charge-sheet issued Inquiry is in progress.  
on 03.06.2005 for  
major penalty.
2. R.C.Sethi, Sr.PP.,Silchar. Charge-sheet issued Inquiry yet to start.  
on 24.06.2005 for  
major penalty
3. Rajendra Singh,PP,Silchar Charge-sheet issued Inquiry yet to start  
on 25.08.2005 for  
major penalty.